

18.38 hrs.

Title: Introduction of the Appropriation (Railways) No. 4 Bill, 2009*. (Bill Passed).

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10 for the purposes of Railways."

The motion was adopted.

KUMARI MAMATA BANERJEE: I introduce * the Bill.

MR. CHAIRMAN: The Minister may now move that the Bill be taken into consideration.

KUMARI MAMATA BANERJEE: Sir, I beg to move:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10 for the purposes of Railways, be taken into consideration. "

MR. CHAIRMAN : The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10 for the purposes of Railways, be taken into consideration. "

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.
Clauses 2 and 3 were added to the Bill.
The Schedule was added to the Bill.*

Clause 1, the Enacting formula and the Long Title were added to the Bill.

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.
